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GOVERNMENT OF TAMIL NADU
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TAMIL NADU GOVERNMENT GAZETTE

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CHENNAI, SATURDAY, SEPTEMBER 5, 2020
Aavani 20, Saarvari, Thiruvalluvar Aandu-2051

Part II—Section 2

Notifications or Orders of interest to a Section of the public
issued by Secretariat Departments.

NOTIFICATIONS BY GOVERNMENT

FINANCE DEPARTMENT (Salaries)

NOTIFICATION UNDER THE TAMIL NADU TRANSPARENCY IN TENDERS ACT, 1998

[G.O. Ms. No. 332, Finance (Salaries), 5th September 2020, Aavani 20, Saarvari, Thiruvalluvar Aandu-2051.]

No. II(2)/FIN/534(h)/2020.

In exercise of the powers conferred by clause (bb) of section 16 of the Tamil Nadu Transparency in Tenders Act, 1998 (Tamil Nadu Act 43 of 1998), the Governor of Tamil Nadu hereby declares that the procurement of services of the National Institute for Research in Tuberculosis to conduct the state level prevalence survey along with the National Prevalence survey within a year, to cover all the districts with support of Central Tuberculosis Division, who will provide seven mobile X ray units.

S. KRISHNAN,
Additional Chief Secretary to Government.